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Title: Regarding provision of subsidy for the fishing activities in Kerala.

SHRI HIBI EDEN (ERNAKULAM) : Sir, the fishermen of Kerala are considered to be the super heroes for the rescue operations they did during the devastating floods. Kerosene is the major component for fishing activities. They used to get kerosene at Rs.20 but now they have to pay Rs.70 a litre. Now trawling has been banned since the monsoon has started. I believe their lives become more miserable during this time. The Central subsidy has to be allocated exclusively for the fishing activities and not just through the rationed Public Distribution System.

13.00 hrs

Sir, now the Central Government, for the last four months, have cut the central subsidy. The State Government also has not taken a very positive stand on this issue. So, I would like to request the Central Government to make sure that the fishermen are given proper accommodation. Their lives have been miserable for the last four months. They have been getting this subsidy for many decades and so this central subsidy has to be restored. The Government should make sure that they get all the benefits of the scheme.

Thank you.

माननीय अध्यक्ष : एडवोकेट अदूर प्रकाश को श्री हिबी इडन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

SHRI T.R. BAALU (SRIPERUMBUDUR) : Hon. Speaker, Sir, I have given notices of Adjournment Motion and also for 'Zero Hour' submission. ...(*Interruptions*)